

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes

SHRI P.V.G. RAJU (Bobbili) : Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 15th April, 1983 and 2nd May, 1983.

COMMITTEE ON PETITIONS

Thirteenth Report

SHRI R.L. BHATIA (Amritsar) : Sir, I beg to present the Thirteenth Report (Hindi and English versions) of the Committee on Petitions.

BUSINESS OF HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
With your permission, Sir, I rise to
announce that Government Business in this
House on 9th and 10th May, 1983 will
consist of :—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion under Rule 193 on the statement made by the Minister of Home Affairs regarding Punjab on Monday, the 9th May, 1983 at 4 P.M.

12.05 Hrs.

(Interruptions)

PROF. RUP CHAND PAL (Hooghly) :
Tripura...

MR. SPEAKER : I have already allowed
about two or three days back. I think
Mr. Bahuguna or somebody else has
done it.

(Interruptions)

SHRI SATYASADHAN CHAKRA-
BORTY (Calcutta South) : What has
happened to my Adjournment Motion?
Prof. Madhu Dandavate was telling 'Friday'
and that frightened me. Prof. Madhu

Dandvate's 'Friday' frightened me. What
about my Adjournment Motion ?

MR. SPEAKER : Rejected. Not
admitted.

SHRI SATYASADHAN CHAKRA-
BORTY : About floods in Tripura...

PROF. MADHU DANDAVATE
(Rajapur) : How can there be Adjournment
Motion.

SHRI SATYASADHAN CHAKRA-
BORTY : He said 'No Adjournment Motion
on Friday' and I got frightened. He is a
senior Member.. (Interruptions) What has
happened to my Adjournment Motion?
There are devastating floods in Tripura and
many people and heads of cattle have
died...

MR. SPEAKER : State Government...

SHRI SATYASADHAN CHAKRA-
BORTY : 'Flood' is not a State subject.
It is caused by nature. What is the reaction
of the Centre? The Chief Minister has
sent a telegram to the Central Government.

(Interruptions)

MR. SPEAKER : No Adjournment
Motion has been allowed.

(Interruptions)

श्री जगपाल सिंह (हरिद्वार) : अध्यक्ष
महोदय, मैंने एडजानमेंट मोशन दिया है कि
पाकिस्तान में युवकों को सिख के रूप में वेश-
भूषा पहनाकर ट्रेनिंग दी जा रही है। मैं आपके
माध्यम से कहना चाहता हूँ कि भारत सरकार
को पाकिस्तान सरकार से प्रोटैस्ट करना
चाहिए।... (व्यवधान)...

अध्यक्ष महोदय : मैंने एलाउ नहीं किया।
जानकारी प्राप्त करने के बाद देखूंगा।

(व्यवधान)

अध्यक्ष महोदय : कोई चीज जो जोरदार
होती है, तो उसकी एन्क्वायरी की जाती है।
लाजमी तौर पर की जाती है। जब आपका
नोटिस आया था, उसी वक्त एन्क्वायरी कराई
है।

(व्यवधान)